

- (iii) The CPC 2.0 Project would significantly improve transparency and accountability of Income-tax Department as processing of returns and issuance of refunds would take place without any interface with the Department.
- (iv) CPC 2.0 Project would adhere to international best practices and standards. It would keep the taxpayer informed by providing processing status update, speedy communication using mobile app, email, SMS and through website of the Income-tax Department.
- (v) CPC 2.0 Project envisages setting up of integrated contact centres for taxpayer's assistance and undertaking outreach programs involving taxpayers and other stakeholders through digital media in an effective manner.

Thus, CPC 2.0 Project besides promoting the Government objective of promoting voluntary tax compliance culture would also bring about a significant enhancement in services to the taxpayers.

- (e) No Sir. CPC 2.0 project has a design and development phase of eighteen months from the date of award of the contract and five years of operations extendable by two years.

Funds allocated for Agriculture

986. SHRI VIJAY PAL SINGH TOMAR:
SHRI HARNATH SINGH YADAV:

Will the Minister of FINANCE be pleased to state:

- (a) the funds allocated for agriculture in the budget during the current year and under which head the said funds were allocated along with the amount of funds fixed as quota in this regard;
- (b) the details of the budget allocated for agriculture during each of the last three years, year-wise; and
- (c) whether the budget allocation regarding agriculture development is sufficient for development of agriculture sector and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) Allocation for Ministry of Agriculture and Farmers Welfare

for Financial Year 2018-19 (RE) is ₹79025.74 crore. The funds have been allocated under various heads of Capital and Revenue expenditures of the Ministry. The allocation for schemes aimed to extend benefits to Scheduled Castes and Scheduled Tribes category is as under:—

Scheduled Caste	=	₹ 11848.84 crore
Scheduled Tribes	=	₹6157.37 crore

(b) The details of budget allocated for Ministry of Agriculture and Farmers Welfare during the last three years are as under:—

(₹ in crore)	
Year	Budget Estimates
2015-16	24909.78
2016-17	44485.20
2017-18	51026.00

(c) Yes Sir.

Rise in Government debt liability

987. SHRI. RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

SHRIMATI CHHAYA VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether as per the Status Report on Government Debt release recently, total liabilities of the Government have increased up to 49 per cent during the last four and half years;

(b) if so, details thereof and

(c) the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) and (b) Madam, as per the Status Paper on Government Debt for year 2017-18, published by the Government of India, the total outstanding liabilities (adjusted) of the Central Government stood at ₹ 77,98,848 crore at the end